



समृद्धि कर्तते



No. TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.

OPPOSITION HEARING FOR THE MONTH OF OCTOBER – 2016
BEFORE SMT.REMA SRINIVASAN IYENGAR ASSISTANT REGISTRAR
OF TRADE MARKS & G.I.R
HEARING DATED-19/10/2016

| S NO | APPLICATION NO | OPPOSITION NO | TIME | AGENT NAMES | REMARKS |
|------|----------------|---------------|------|---|---------|
| 1 | 733273 | 723552 | FN | DR.P.V.MAJEED & THE ACME CO | |
| 2 | 734138 | 724713 | FN | SINGH & ASSOCIATES & INTERNATIONAL TRADE MARKS BUREAU | |
| 3 | 783447 | 727530 | FN | Y.J.TRIVEDI & CO & LALL & SETHI | |
| 4 | 824847 | 723268 | FN | L.S.DAVER AND CO & LALL & SETHI | |
| 5 | 629658 | 729165 | AN | DELHI REGISTRATION SERVICE & TRADE MARK REGISTRATION BUREAU | |

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|----------|---------------|---------------|-----------|--|--|
| 6 | 734163 | 724714 | AN | SINGH & ASSOCIATES & INTERNATIONAL TRADE MARKS BUREAU | |
| 7 | 771168 | 228076 | AN | DELHI REGISTRATION SERVICE & TRADE MARK REGISTRATION BUREAU | |
| 8 | 771170 | 235002 | AN | DELHI REGISTRATION SERVICE & TRADE MARK REGISTRATION BUREAU | |
| 9 | 821980 | 724502 | AN | L.S.DAVER & CO & LALJI ADVOCATES | |



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OPPOSITION HEARING FOR THE MONTH OF OCTOBER – 2016
BEFORE SMT.REMA SRINIVASAN IYENGAR ASSISTANT REGISTRAR
OF TRADE MARKS & G.I.R
HEARING DATED-20/10/2016

| S NO | APPLICATION NO | OPPOSITION NO | TIME | AGENT NAMES | REMARKS |
|------|----------------|---------------|------|--|---------|
| 1 | 770949 | 63274 | FN | RENAISSANCE PETROLUBE LIMITED & REMFY & SAGAR | |
| 2 | 783713 | 172696 | FN | SHOLAPUR ORGANICS PVT.LTD & SAI KRISHNA & ASSOCIATES | |
| 3 | 783893 | 784187 | FN | S.SANTHANAKRISHNAN & KRISHNA & KRISHNA | |
| 4 | 769032 | 716913 | AN | L.S.DAVER & CO & ARJUN T. BHAGAT & CO | |

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|---|---------|--------|----|--|--|
| 5 | 794033 | 248001 | AN | C. DANIEL & GLADYS & W.S. KANE & CO | |
| 6 | 797687 | 181203 | AN | TRICONS & MANGLA REGISTRATION SERVICE | |
| 7 | 799517 | 190714 | AN | RAO & RAO & P.K. ARORA | |
| 8 | 1305761 | 723233 | AN | S.SANTHAKRISHNAN & KRISHNA & KRISHNA | |



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RECTIFICATION HEARING FOR THE MONTH OF OCTOBER – 2016
BEFORE SMT.REMA SRINIVASAN IYENGAR ASSISTANT REGISTRAR
OF TRADE MARKS & G.I.R
HEARING DATED-24/10/2016

| S NO | APPLICATION NO | OPPOSITION NO | TIME | AGENT NAMES | REMARKS |
|------|----------------|---------------|------|--|---------|
| 1 | 1252763 | 241715 | FN | TONY & TONY & DELHI REGISTRATION SERVICE | |
| 2 | 1279946 | 259417 | FN | L.R. SWAMI & CO & PERUMBULAVIL RADHAKRISHNAN | |
| 3 | 1325237 | 254919 | FN | INPRO TRADE MARK SERVICES & TULSI CLOTH PROCESSORS PVT.LTD | |
| 4 | 1181786 | 225194 | AN | LEX EXIGO & ANAND AND ANAND | |

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|---|---------|--------|----|--|--|
| 5 | 449747 | 259232 | AN | DELHI REGISTRATION SERVICE & G.S. RIJHWANI & CO | |
| 6 | 593035 | 259045 | AN | V.BALAKRISHNAN & ANUP JOACHIM .T | |
| 7 | 518259 | 259234 | AN | DELHI REGISTRATION SERVICE & G.S. RIJHWANI & CO | |
| 8 | 1157501 | 259244 | AN | L.R.SWAMI & CO & JEHANGIR GULABBHAI | |